

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:255

ANSWERED ON:20.11.2009

ACCIDENTS AT DMRC PROJECTS

Nahata Smt. P. Jaya Prada;Viswanathan Shri P.;Yadav Shri Hukamdeo Narayan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether mishaps in Delhi Metro Rail Corporation (DMRC) projects are occurring frequently;
- (b) if so, the details of such incidents which occurred during the last six months and as on date along with the reasons therefor, incident-wise;
- (c) the number of people killed and injured in such incidents along with compensation paid to them, incident-wise;
- (d) the details of inquiries ordered into such incidents, the outcome thereof and the action taken against the officials/company found guilty of such lapses; and
- (e) the preventive measures taken by the Government to check recurrence of such incidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) No, Madam. Delhi Metro Rail Corporation (DMRC) Ltd. has reported that considering the large volume of work undertaken by the Corporation in congested urban areas, few mishaps have occurred despite having taken all safety measures.

(b) & (c) The details of such incidents which occurred during the last six months reported by DMRC, the number of people killed, injured and compensation paid to them, incident-wise are enclosed at Annexures-I, II& III respectively.

(d) A High level Enquiry Committee constituted by DMRC to investigate the cause of the accident at Zamrudpur on 12.7.2009 reported the following main findings :-

- (i) Serious deficiency in the design of the cantilever arm; and
- (ii) the concrete not having adequate strength probably due to lack of adequate curing of the concrete.

All such incidents, including injury and fatality cases, are being reported by DMRC along with the investigation reports. The enquiries regarding the injured and deceased are also done by the police authorities independently.

DMRC has taken the following action against the officials/company found guilty of such lapses:-

- # M/s Arch Consultancy Services Pvt. Ltd. has been black listed for 5 years.
- # M/s Tandon Consultants have been debarred from DMRC work for a period of 2 years.
- # M/s Gammon India Ltd. has been served a memorandum for black listing them for a period of 2 years.
- # One Director has been repatriated to Indian Railways.
- # Two Deputy Chief Engineers have been repatriated to their parent offices and memorandum for action served on two HOD (Head of Department) level officers.
- # One expatriate Quality Expert of General Consultants has been demobilized.
- # Penalties have been imposed on contractors in 10 incidents.

e) The following preventive measures have been taken :-

- # DMRC has undertaken a special drive to check all the cantilever piers so far constructed and their designs rechecked by M/s Shirish Patel and Associates, a well know Design Consultant. Based on their advice, necessary action has been taken by DMRC to ensure that all the cantilever piers are safe.
- # DMRC has also decided to get all the designs checked in future by the General Consultants or by an outside Consultant. The Design Wing of DMRC has been substantially strengthened.
- # A special drive was undertaken by DMRC in late July, 2009 for special training of the workers and supervisors of all the contractors working at DMRC sites. All the construction companies were directed to arrange a Crash training programme of minimum three days duration or equivalent 18 hours of training exposure to all their employees working at site including sub-contractor workers. More than 25,000 workers have been trained under this special drive.
- # The Government has informed all the Metro authorities and concerned Chief Secretaries on 11.9.2009, where Metro rail projects

are under construction about the accident at DMRC's site on 12.7.2009 and has reiterated its advice to ensure that adequate preventive measures are put in place.